Central Administrative Tribunal Madras Bench

OA 310/00037/2014

Dated Tuesday the 26th day of March Two Thousand Nineteen

PRESENT

Hon'ble Mr. P. Madhavan, Member (J) &
Hon'ble Mr. T. Jacob, Member (A)

T. Arikichenane No. 26, Pillayar Koil Street Kudieruppupalayam, Bahoor Commune Puducherry – 607 402.

.. Applicant

By Advocate M/s. Sai, Bharath & Ilan

Vs.

- 1. The Union of India Rep. by the Chief Secretary to Government Government of Union Territory of Puducherry Puducherry.
- 2. The Secretary to Government Dept. of Personnel and Administrative Reforms Government of Union Territory of Puducherry Puducherry.
- 3. The Secretary to Government Adi Dravida Welfare Department Government of Union Terrritory of Puducherry Puducherry.
- 4. The Director
 Adi Dravid Welfare Department
 Thattanchavady
 Puducherry 606 009.

.. Respondents

By Advocate Mr. R. Syed Mustafa (R1-4)

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

No proper representation for the applicant. Counsel for the respondents present. It is seen that the applicant was absent even on previous occasion i.e. 05.03.2019. Accordingly the matter was posted for today under the caption 'For Dismissal'. Even today neither the applicant nor the counsel for the applicant is present. It seems that the applicant is not interested in prosecuting the case. Accordingly the OA is dismissed for default.

(T. Jacob) Member (A) 26.03.2019 (P. Madhavan) AS